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Title: Introduction of the Hindu Marriage (Amendment) Bill, 2014 (Amendment of Section 3, etc.).

SHRI BHARTRUHARI MAHTAB (CUTTACK): Hon. Chairperson, I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955."

*The motion was adopted.*

SHRI BHARTRUHARI MAHTAB : I introduce the Bill.